

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

64

C.S.P. No. 228/(MAH)/2017


CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2017

NAME OF THE PARTIES: M/s. Rahas Multitrade Traders Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
01	HEMANT SETHI	ADVOCATE	

ORDER

CSP 228/230-232/NCLT/MB/MAH/2017  
CSP 237/230-232/NCLT/MB/MAH/2017  
CSP 238/230-232/NCLT/MB/MAH/2017  
CSP 239/230-232/NCLT/MB/MAH/2017  
CSP 240/230-232/NCLT/MB/MAH/2017  
CSP 241/230-232/NCLT/MB/MAH/2017  
CSP 242/230-232/NCLT/MB/MAH/2017  
CSP 243/230-232/NCLT/MB/MAH/2017  
CSP 247/230-232/NCLT/MB/MAH/2017  
CSP 248/230-232/NCLT/MB/MAH/2017  
CSP 249/230-232/NCLT/MB/MAH/2017  
CSP 250/230-232/NCLT/MB/MAH/2017

The Company Petitions allowed.

Sd/-  
V. NALLASENAPATHY  
Member (Technical)

Sd/-  
B.S.V. PRAKASH KUMAR  
Member (Judicial)